

Daman and Diu, Manipur, NEFA and Pondicherry have reported that they have no such information. Replies from the remaining State Governments and Union Territory Administrations are awaited.

#### CRIME IN DELHI

954. SHRI GANESHI LAL CHAUDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of stabbing murder, robbery, thefts and dacoities that took place during the period from January 1970 to April, 1970 in the Union Territory of Delhi; and

(b) the comparative figures of these cases during the same period last year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) and (b) The requisite information is given in this statement below:—

Head of Crime	1-1-70 to 30-4-70	1-1-69 to 30-4-1969
Stabbing . . .	5	13
Murder . . .	47	27
Robbery . . .	119	15
Thefts. . .	5094	3082
Dacoity . . .	9	..

#### POSTING OF PUNJABI TEACHERS

955. SHRI GURUMUKH SINGH MUSAFIR: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that the teacher posted at the High Secondary School at Rajaur, Garden, Delhi, is in the scale of F G T 12, Rs. 190 although a teacher having post graduate qualification should have posted in the grade of Rs. 275 in accordance with the circular of the Education Department of the Delhi Administration; and

(b) whether it is a fact that the number of students in Class XI in Government Boys Higher Secondary School, West Tihar, having Punjabi as one of

the subjects, justifies the creation of Post-Graduate Teachers post in the grade of Rs. 275 since 1967-68 but that it has not been done so far; if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) and (b) The requisite information is being collected from the authorities concerned and will be laid on the Table of the Sabha as soon as possible.

#### लद्दाख के बौद्धों का धर्मपरिवर्तन

956. श्री नवल किशोर :

श्री गनेशी लाल चौधरी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लद्दाख के निर्धन इलाके में रहने वाले 50,000 से अधिक बौद्ध जम्मू और काश्मीर सरकार द्वारा किये जाने वाले साम्प्रदायिक भेदभाव के विरुद्ध और बौद्धों के धर्म परिवर्तन को रोकने के लिए आवाज उठा रहे हैं;

(ख) क्या केन्द्रीय सरकार सामाजिक और आर्थिक क्षेत्रों में उनके लिए न्याय और समानता सम्बन्धी उनकी मांग पर विचार करेगी;

(ग) यदि हाँ, तो इस सम्बन्ध में भारत सरकार क्या कार्यवाही करने का विचार रखती है; और

(घ) लद्दाख क्षेत्र की बौद्ध जनता की धार्मिक भावना की रक्षा करने के लिए और कौन-कौन से कदम उठाने का विचार है ?

†[PROSELYTISATION OF LADAKH BUDDHISTS]

956. SHRI NAWAL KISHORE:  
SHRI GANESHI LAL  
CHAUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that more than 50,000 Buddhists residing in the economically backward regions of

†[ ] English translation.